

श्री गगन जी
 13/1/24

Declaration of Assets and Liabilities

Year 2025-26

I, BHAWANAJI CHOUDHARY, son/daughter/wife of BISAL CHOUDHARY
 aged 40 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA
 service and presently working as OFFICE ATTENDANT BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

244

3379
 13/2/26

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2500/-	RINKU DEVI 20,000/-	SINI KUMARI NIL	MANISHA KUMAR NIL	SATYAM KUMAR NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I A/C RS-1000/- BOI A/C RS-10,000	S.B.I A/C RS-2000/- POST OFFICE A/C RS-1000	S.B.I A/C RS-2000	S.B.I A/C RS-1500	IPPB A/C RS-1000
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIL HALF YEARLY	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MOTOR CYCLE-2	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-10g SILVER-10g	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

गगन जी चौधरी

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

मंगलाम जी चौधरी

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. BEGP 8364A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature BHAWWANJI CHOUDHARY

Name of Employee: BHAWWANJI CHOUDHARY

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
PATNA

Place: PATNA

Date: 12/2/2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

भगवान जी चौधरी